

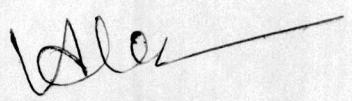
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B.Malia vs. UOI

ORDERS SL.NO.6
O.A.No.260/00951/14
Date-24.04.2015

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Heard Mr.P.B.Mohapatra, learned counsel for the applicant and Mr.S.Behera, learned SCGSPC. By filing a Memo, learned counsel for the applicant seeks withdrawal of this O.A. The prayer is allowed. Accordingly, O.A. is dismissed as withdrawn.



MEMBER(J)